

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/ 4/2016

NAME OF THE TRANSFEROR : LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE : ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. S. MUKUNDAN
Counsel representing
C.D. MULHERKAR,
Advocate, New Delhi

For Petitioner



2. C. PRASANNA VENKATESH

For Respondents



ORDER

Counsel representing both the parties present. Both the counsels reported that the proposal floated by this Bench for settlement has not worked out. Both the counsel are directed to file written submissions by the next date of hearing. Put up on **24.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)